

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**Appeal No. 309/2017**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
12.02.2018.**

**NAME OF THE COMPANY:** Income Tax Officer, Ward 16(2), New Delhi Vs.  
ROC in the matter of M/s Mantra Foods Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 252(1) & 252(3)**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Appellant: Mr. Zoheb Hussain, Sr. Standing Counsel for IT Dept.**

**For the Respondent: Mr. Manish Raj, Company Prosecutor, ROC, Delhi**

**ORDER**

Appeal is reserved for orders.

Report, if any, of the ROC be filed within two days.

-S-d-1

**(Deepa Krishan)  
Member (T)**

-S-d-1

**(Ina Malhotra)  
Member (J)**